

APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI

Dated : 12.12.2025

Reg: **Revised Judges Roster**

15.12.2025 to 19.12.2025.

Court No.	Day(s) & Time	Bench	Assignment
Court-II [Electricity Bench]	Monday & Thursday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II
Court-II [Electricity Bench]	Tuesday & Wednesday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act
Court-II [Electricity Bench]	Tuesday & Wednesday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	*(after concluding the bench of Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)) Hon'ble Ms. Seema Gupta Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II
Court-II [Petroleum Bench]	Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Bhupinder Singh Bhalla Technical Member (P&NG)	All matters in connection with the Petroleum and Natural Gas Regulatory Board Act, 2006 assigned to Court-II
Court-II [Electricity Bench]	Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II

22.12.2025 & 23.12.2025.

Court No.	Day(s) & Time	Bench	Assignment
Court-II [Electricity Bench]	10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II

This issues with the approval of the competent authority.

(Registrar)

Contd....

Copy to:

PPS to Hon'ble Chairperson
PPS/PS to all Hon'ble Members
PA to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
Shri Jatin Chawla, Assistant
Shri Jaiom, LDC
Shri Dhruv, Office Assistant (IT)
All Notice Boards